

No. 3-9/87-V-
Department of Advocate General,
Himachal Pradesh, Shimla.

Dated, Shimla-171001 the th April, 2023.


NOTIFICATION

In supersession of this department's office order of even number(s)-8637-39, dated 21st March, 2023 and pursuant to her revised earned leave application, dated 10th April, 2023, ex-post facto sanction is hereby accorded to the grant of following kinds of leaves in favour of Smt. Nirmal Grover, Superintendent Grade-I of this department with permission to avail suffix Gazetted holiday, Second Saturday and Sunday which fell on 7th to 9th April, 2023.

1. 5 days earned leave w.e.f. 21st to 26th March, 2023.
2. 11(22)days medical leave on commuted basis w.e.f. 27th March, 2023 to 6th April, 2023

Certified that Smt. Nirmal Grover, Superintendent Grade-I would have continued to officiate, but for her proceeding on 6 days earned leave and 11(22) days medical leave on commuted basis and that, period of leave will count for continuation of her service.


Certified that Smt. Nirmal Grover, Superintendent Grade-I was likely, on the expiry of leave to return for duty to the station from where she proceeded on leave.


Deputy Advocate General,
Himachal Pradesh, Shimla.
Dated: 4/5/2023

Endst.No. 3-9/87-V- 16612

Copy for information is forwarded to:-

1. Smt. Nirmal Grover, Superintendent Grade-I of this department w.r.t. her revised earned leave application, dated 10th April, 2023.
2. Smt. Aakriti Mehta, JOA(IT) of this department for uploading in PMIS software.
3. E-gazette.


Deputy Advocate General,
Himachal Pradesh, Shimla.